

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:7434  
ANSWERED ON:22.05.2012  
PROPERTY DEALERS  
Mutterwar Shri Vilas Baburao

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether all the property dealers were required to register themselves with the Delhi Government;
- (b) if so, whether these guidelines are being strictly followed by the property dealers;
- (c) if not, whether any action has been taken against the property dealers for not registering themselves;
- (d) if so, whether the Government proposes to make the system more stringent in the public interest; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) to (c): It is not mandatory for the property dealers to register themselves with the Delhi Government.
- (d) to (e): There is no proposal to register the property dealers with the Delhi Government.